

TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL

(GOVERNMENT OF INDIA)

No. 1/Judicial/Misc./TDSAT/2012

Dated: 18th May, 2022

NOTICE

By way of this Notice, it is informed to all Advocates/parties and all other concerned that the Court of the Hon'ble Tribunal shall function in virtual mode (Online Hearing through Cisco WebEx) from 23.05.2022 to 03.06.2022. The Court of Registrar shall function in hybrid mode during the above said period.


Desk Officer

To,

15. Notice Board
16. TDSAT Website.
17. Registrar-cum Principal Secretary, TDSAT.
18. Registrar, TDSAT.
19. PPS to Hon'ble Chairperson, TDSAT.
20. PS to Hon'ble Member, TDSAT.
21. PPS/PS/Court Master, TDSAT.